

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 01.11.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No. 380/2022 & IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Raja Shekar Rao Salvaji	Mr. Jerin Asher Sojan Caveator
2.	Comp App (AT)(Ins) No. 381/2022	First WalkIn Technologies Pvt Ltd Vs Coffee Day Pvt. Ltd.	Mr. Antony R. Julian	
3.	Company Appeal(AT)(Ins) No. 382/2022 & IA No. 898/2022	Deccan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr.Ramasubramaniam Raja	Mr. A Murali Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT)(INS) No.278/2021 & IA No. 597,598 & 600/2021	M/s.Malayalam Industries Ltd. Vs. Mr. K. Easwara Pillai & 6 Ors	Mr. G.R. Lakshmanan Mr. R. Mariappan	Mr. S. Sethuraman
5	Comp App (AT)(INS) No.281/2021 & IA No. 604/2021	Dharani Developers Pvt Ltd Vs. Radhakrishnan Dharmarajan & Anr	Mr. Ravi Rajagopalan	Mr. T. Ravichandran-R1 Mr. Devashish Bharuka- R2
6	Comp App (AT)(INS) No.331/2022 & IA No. 739, 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank &3 Ors. <b>WITH</b>	Mr.Kaushik Ramaswamy Mr. Advaith R	
7	Comp App (AT)(INS) No.332/2022 & IA No. 741, 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 154/2021 (Comp App (AT) (INS)No. 557/2019)	Mr. M Mohamed Fahrudeen Vs. Mr .Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy

9	Comp App (AT) No. 55/2021 & IA No. 630, 631/2021	Mrs. Nalini Hari Vs. Mysore Stoneware Pipes & Potteries Ltd	Mr. Sriram Venkatavaradan	Mr. A.Mohan
10	Comp App (AT)(INS) No.194/2021	M Chandrasekaran Vs. Appu Hotels Ltd. & 10 Ors	Mr. A.S. Sathish Kumar	Mr. T. Ravichandran R1 & R2 Mr. Devashish Bharuka- R3 Mr. Vipin Warriar- R4
11	Comp App (AT) No.48/2021 & IA No. 553, 554/2021 & 174/175/2022	Balu Sridhar & 2 Ors Vs. Simpson and Company Ltd.  <b>WITH</b>	D. Peruman Saranyan	Mr. AR Ramanathan
12	Comp App (AT) No.53/2021 & IA No. 612, 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs. Simpson and Company Ltd.  <b>WITH</b>	Mr. Kausik Chatterjee	Mr. AR Ramanathan
13	Comp App (AT) No.60/2021 & IA No. 694/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs. Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR. Ramanathan
14	Comp App (AT) No.62/2021 & IA No. 716/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs. Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR. Ramanathan
15	Comp App (AT) No.10/2022 & IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs. Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
16	Comp App (AT) No.61/2021 & IA No. 698, 699, 700/2021	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors  <b>WITH</b>	Mr. T.K. Bhaskar	Mr.Rajesh Ranjan- R1- R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
17	Comp App (AT) No.1/2022 & IA No 4, 192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Kushagra Pandit- R4,R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Hearing (Part Heard)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
18	TA (AT) No.186/2021 (Comp App (AT) No.261/2019)	Gautam R Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.	Mr. T.K. Bhaskar	Mr. Raj Kumar Jhabakh- R1, R7, R8 & R9 Mr. Jerin Asher Sojan & Mr. Pawan Jhabakh- R54
19	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.  <b>WITH</b>	Mr.D. Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4
20	TA No. 88/2021 (Comp App (AT) No 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4 Mr. Abhinav Rao- R6, R7

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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